

Nomination of cases by Hon'ble the Acting Chief Justice on 12.07.2016

Sl no.	Case details	Nominated to-	File delivered in section
DB of Hon....., J			
1	Crl. W.P. - 6593/2010 (Modification Application)	Hon. Arun Tandon, J.	Writ C-II (Crl.) Section on 13.07.2016
2	I.T.Appeal – 374/2010 (Review Application)	Hon. Dilip Gupta, J.	S.T.R./T.T.R. Section on 13.07.2016
3	I.T.Appeal – 100/2013 (Review Application)	Hon. Dilip Gupta, J.	S.T.R./T.T.R. Section on 13.07.2016
4	W.P. - 30863/2016	Hon. Tarun Agarwala, J.	Computer Fresh Section on 12.07.2016
5	W.P. - 30509/2016	Hon. Dilip Gupta, J.	Court No. 39 on 12.07.2016
6	Crl. Contempt – 2/2013	Hon. Sudhir Agarwal, J.	Contempt Section on 13.07.2016
In DB as a member			
7	W.P. - 26097/2015	Hon. M. C. Tripathi, J.	Writ C-II Section on 13.07.2016
Bench Comprising			
8	Crl. Contempt – 17/2015 (Nomination order passed on 05.07.2016)	Hon. Sudhir Agarwal, J. and Hon. Shashi Kant, J.	Contempt Section on 12.07.2016
9	Crl. Contempt – 46/2015 (Nomination order passed on 05.07.2016)	Hon. Sudhir Agarwal, J. and Hon. Shashi Kant, J.	Contempt Section on 12.07.2016
10	W.P. - 3336/2016 with P.I.L. - 4845/2016 with W.P. - 6022/2016 with W.P. - 6775/2016 with W.P. - 9819/2016 with W.P. - 20504/2016	Hon. Tarun Agarwala, J. and Hon. V. K. Misra, J.	Writ C-II Section on 13.07.2016
11	W.P. - 44358/1998 (Recall Application)	Hon. Arun Tandon, J. and Hon. Pankaj Mithal, J.	Writ A-II Section on 13.07.2016
Hon....., J.			
12	Crl.M.A. (u/s 482 Cr.P.C.) - 10203/2016	Hon. Vijay Lakshmi, J.	482 Section on 13.07.2016

13	Company Appeal – 5/2013 with Company Appeal – 7/2013 (Both cases)	Hon. Pankaj Mithal, J.	Company Section on 13.07.2016
14	Crl.M.A. (u/s 482 Cr.P.C.) - 19828/2016	Hon. Vijay Lakshmi, J.	Court No. 16 on 12.07.2016
15	W.P. - 61690/2015	Hon. M. K. Gupta, J.	Writ A-II Section on 13.07.2016
16	W.P. - 48610/2015	Hon. M. K. Gupta, J.	Writ A-II Section on 13.07.2016
17	W.P. - 47218/2015	Hon. M. K. Gupta, J.	Writ A-II Section on 13.07.2016
18	W.P. - 11863/2016	Hon. P. K. S. Baghel, J.	Writ A-II Section on 13.07.2016
19	W.P. - 29665/2015	Hon. M. K. Gupta, J.	Writ A-II Section on 13.07.2016
20	W.P. - 37888/2000	Hon. M. K. Gupta, J.	Writ A-I Section on 13.07.2016
21	Bail – 10527/2016 with Bail – 33954/2015	Hon. K. N. Bajpayee, J.	Bail Section on 13.07.2016
22	Bail – 1878/2016 with Bail – 31663/2015	Hon. K. N. Bajpayee, J.	Bail Section on 13.07.2016
23	Bail – 6712/2016 with Bail – 24182/2015	Hon. K. N. Bajpayee, J.	Bail Section on 13.07.2016
24	Bail – 2007/2014	Hon. Harsh Kumar, J.	Bail Section on 13.07.2016
25	Bail – 5540/2016 with Bail – 25519/2012	Hon. K. N. Bajpayee, J.	Bail Section on 13.07.2016
26	Bail – 19447/2016 with Bail – 1355/2011 with Bail – 25282/2009	Hon. Mohd. Tahir, J.	Bail Section on 13.07.2016
27	Bail – 37294/2015	Hon. K. N. Bajpayee, J.	Bail Section on 13.07.2016
28	Bail – 10452/2016 with Bail – 45555/2015	Hon. K. N. Bajpayee, J.	Bail Section on 13.07.2016
29	Bail – 19508/2016 with Bail – 6651/2015 with Bail – 24795/2014 with Bail – 10562/2014	Hon. V. K. Shukla, J.	Bail Section on 13.07.2016
Appropriate Court dealing with such matters			
30	F.A.F.O. - 2348/2014	Appropriate Court dealing with such matters	F.A.F.O. Section on 13.07.2016
31	Bail – 17155/2016 with Bail – 7113/2016	Appropriate Court dealing with such matters	Bail Section on 13.07.2016

32	Bail – 5757/2016 with Bail – 6664/2015	Appropriate Court dealing with such matters	Bail Section on 13.07.2016
33	Bail – 14356/2016 with Bail – 36191/2014	Appropriate Court dealing with such matters	Bail Section on 13.07.2016
34	Bail – 7352/2016 with Bail – 33027/2014	Appropriate Court dealing with such matters	Bail Section on 13.07.2016
35	Bail – 14309/2016 with Bail – 840/2016	Appropriate Court dealing with such matters	Bail Section on 13.07.2016
36	Bail – 9647/2016 with Bail – 33472/2014 with Bail – 7467/2014	Appropriate Court dealing with such matters	Bail Section on 13.07.2016

BY ORDER OF HON'BLE THE ACTING CHIEF JUSTICE

J.R.(LISTING)
13.07.2016